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Camp Office of the District Judge, Kanpur Nagar.

Administrative order No. 251 Dated 19.07.2020

Order

I have earlier passed an order on 08.07.2020 that Civil Court Kanpur Nagar shall remain closed till 18.07.2020 (Administrative Order No. 224 dated 08.07.2020). This administrative order was passed in the light of directions issued by Hon'ble High Court of Judicature at Allahabad and on the basis of report of the District Magistrate and the Chief Medical Officer of Kanpur Nagar.

A meeting was called at Sessions House, Kanpur Nagar on 18.07.2020 at about 5.30 P.M. for discussing threat level and status in respect of the Civil Court, Kanpur Nagar being in containment zone. This meeting was attended by the District Magistrate Dr. Bramha Deo Ram Tiwari, the Chief Medical Officer Sri Anil Mishra, the S.S.P. Sri Dinesh Kumar P, S.P. Traffic Sri Basant Lal, C.O. L.I.U. Sri Sukshma Prakash and Addl. Nagar Ayukta Sri Bhanu Pratap Singh. Among Judicial Officer Shri V.K. Singh, Special Judge SC/ST Act/ Officer Incharge Nazarat, C.M.M. Shri Chinta Ram and Sri Aishwarya Pratap Singh, Secretary DLSA were also present.

The Chief Medical Officer, Kanpur Nagar has submitted his report to the District Magistrate, Kanpur Nagar narrating the fact that sample report of Shri Ritesh Kumar Gupta S/o Shri Rajendra Kumar Gupta R/o 15/232, Civil Lines, P.S. Kotwli, Kanpur Nagar was found positive on 11.07.2020. As per report of C.M.O. according to guide lines of U.P. Government dated 31.05.2020, Civil Court, Kanpur Nagar is in containment zone for 14 days from 11.07.2020 when sample of Shri Ritesh Kumar Gupta was found positive. The District Magistrate does not have different opinion than what is suggested by the Chief Medical Officer.

In Letter No. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03 June, 2020, Hon'ble High Court of Judicature at Allahabad has directed that "Wherever any Court campus is covered under the containment zone, such Courts shall remain closed as per the resolutions of the Court dated 02.05.2020 read with the resolution of this Court dated 25.03.2020, till such time the concerned District Court or Outlying court continues to

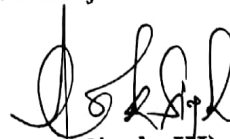
remain in Containment Zone". In direction No. 15, Hon'ble Court has directed that "Where the District Administration/CMO concerned is of the opinion that the District/Outlying Court Campus should be closed for a particular period and/or the District Judge is of the opinion that the District/Outlying Court should be closed for particular period, then the District Court/Outlying Court may be closed for the said period and an intimation mentioning the specific reasons may be sent to Allahabad High Court."

On perusal of report of the C.M.O., Kanpur Nagar, it is clear that the Civil Court Campus, Kanpur Nagar is still in containment zone and it will be in containment zone till 24.07.2020. If the Civil Court Campus, Kanpur Nagar is in containment zone and the District Magistrate, the Chief Medical Officer, Kanpur Nagar are of the opinion that threat level of Corona Pandemic is very high, situation is still grim and the Civil Court Campus, Kanpur Nagar should be closed till 24.07.2020, **then I as a head of institution is of opinion that in such a situation, risk of life of the Judges, Magistrates, Lawyers, Litigants, Staff cannot be taken.** Therefore, exercising power vested by Hon'ble High Court of Judicature at Allahabad, I, A.K. Singh, District Judge, Kanpur Nagar, declare that the Civil Court Campus Kanpur Nagar, shall remain closed till 24.07.2020.

The C.M.M., Kanpur Nagar will ensure that the remands and bails of arrested persons shall be done as per holidays practice.

The District Magistrate and the C.M.O., Kanpur Nagar are expected to submit report regarding threat level and status in respect of containment zone of the Civil Court Campus every day so that it may be submitted to Hon'ble High Court on daily basis.

This Administrative order be uploaded on web-site of the District Court, Kanpur Nagar so that all stake holders viz Advocates, Litigants, other concerned authorities etc. be informed accordingly. This administrative order be circulated amongst all the judicial officers of this judgship.



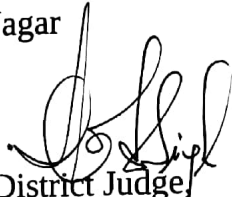
(Ashok Kumar Singh- III)
 -- District Judge,
DISTRICT JUDGE
 KANPUR NAGAR

Copy of order along with report of the District Magistrate and the C.M.O., be sent to -

1. Hon'ble High Court of Judicature at Allahabad for kind perusal.
- 2- P.S. to Hon'ble Administrative Judge, Kanpur Nagar with request that it be placed before your honour for her kind perusal.
- 3- The Presidents/Secretaries, Bar Association Kanpur Nagar and the Lawyers Association, Kanpur Nagar.

Copy of order be sent to following authorities for perusal and compliance.

1. The District Magistrate, Kanpur Nagar.
2. The Chief Medical Officer, Kanpur Nagar
3. The S.S.P. , Kanpur Nagar.
4. The Nagar Ayukta, Kanpur Nagar.


District Judge
DISTRICT JUDGE
KANPUR NAGAR